

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 86/TT/2020

- Subject** : Revision of transmission tariff of 2004-09 and 2009-14 tariff periods, truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff of 2019-24 tariff period for 13 no. of assets under Kahalgaon Stage-II, Phase-I Transmission System in Eastern Region, Northern Region and Inter-regional Link between the Northern Region and Western Region.
- Date of Hearing** : 31.3.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : BSES Rajdhani Power Limited and 30 others
- Parties Present** : Shri R.B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BYPL
Shri S. S. Raju, PGCIL
Shri B. Dash, PGCIL
Shri V. P. Rastogi, PGCIL
Shri A. K. Verma, PGCIL
Shri Megha Bajpeyi, BRPL

Record of Proceedings

Case was called out for virtual hearing.

2. The representative of the Petitioner submitted that the instant petition is filed for revision of transmission tariff of 2004-09 and 2009-14 tariff periods, truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff of 2019-24 tariff period for 13 assets under Kahalgaon Stage-II, Phase-I Transmission System in Eastern Region, Northern Region and Inter-regional Link between the Northern Region and Western Region. It is submitted that additional information as sought through Technical Validation letters has been filed vide affidavits dated 17.11.2020 and 3.12.2020. He further submitted that the details of the decapitalised assets is as under:

- (i) 2X50 MVAR line reactors at Patna Sub-station were originally put under commercial operation on 1.5.2007 and were removed on 16.11.2014. They were later shifted to Balia Sub-station under ERSS VIII project and put under commercial operation w.e.f. 11.2.2016.



- (ii) 400 FSCs at Lucknow Sub-station were originally put under commercial operation on 1.6.2007 and were removed on 5.9.2014. They were later shifted to Sohawal Sub-station under Northern Region Transmission Strengthening System project and put under commercial operation w.e.f. 11.2.2016.
- (iii) 1X63 MVAR Bus Reactor at Lucknow Sub-station was originally put under commercial operation on 1.5.2007 and was removed on 6.1.2016. It was later shifted to Sohawal Sub-station under Northern Region Transmission strengthening system project and put under commercial operation w.e.f. 28.7.2017.
- (iv) 1X63 MVAR Bus Reactor at Lucknow Sub-station was originally put under commercial operation on 1.5.2007 and was removed on 6.1.2016. It was later shifted to Sohawal Sub-station under Northern Region Transmission strengthening system project and put under commercial operation w.e.f. 6.5.2018.
- (v) 80 MVAR Bus reactor at Patna Sub-station was originally put under commercial operation on 1.5.2007 and was removed on 2.3.2019. It was later used at Patna Substation under Transmission system associated with Nabinagar-II project and put under commercial operation w.e.f. 21.7.2019.

3. The representative of the Petitioner submitted that the details of recapitalisation are given in the petition.

4. The learned counsel for BRPL requested that his arguments advanced during the hearing today regarding revision of tariff, tax during the 2009-14 tariff period, tax on transmission business during 2014-19 tariff period, Indian Accounting Standards and suggestions on procedural guidelines in truing up of tariff matters and the reply submitted in Petition No. 8/TT/2020 may be taken into consideration in the instant petition as well.

5. After hearing the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

